

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) No. 16/Chd/Hry/2018

**Under Sections 230 & 232
of the Companies Act, 2013**

In the matter of Scheme of Amalgamation of:

Sunbeam Auto Private Limited

...Applicant -Transferor Company

With

Novy Mir Lightweighting Solutions Private Limited

... Second Applicant-Transferee Company

Present: Mr. D. Bhattacharyya, Advocate and Ms. Deeti Ojha, Advocate for
the applicant-companies.

Arguments heard. Reserved.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

September 04, 2018

Saini